

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(CAA)-45(PB)/2017**

**IN THE MATTER OF:**

GRM Metals Pvt. Ltd. & MJR Components  
Pvt. Ltd. with Mehra Metals Components Pvt. Ltd. .... Applicant/petitioner

**Order under Section 230-232 of the Companies Act, 2016**

**Order delivered on 30.08.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
Hon'ble President

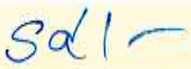
**Ms. Deepa Krishan**  
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Rakesh Kumar, Mr. Aditya Nayyar,  
Mr. P.K. Sachdeva & Ms. Megha Aggarwal,  
Advocates  
For ROC, Delhi/RD (NR) Delhi : Mr. Manish Raj, Company Prosecutor

**ORDER**

Learned company prosecutor requests for some more time to examine the reply filed by the petitioner to the objections/observations made by the Regional Director in its report dated 26.05.2017

List for further consideration on 04.10.2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

30.08.2017

Vineet